

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-124/ND/2021

IN THE MATTER OF:

Novia International Consulting APS
V/s
Bhadra Internation India Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mudit Sharma Adv.
For the Respondent :

ORDER

On the request of petitioner's counsel, list the matter on **30.03.2021**.

- Sd/-

(K.K. VOHRA)
MEMBER (T)

- Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)